

Compensation to the retrenched workers of Krishna Kumar Spinning Mills

1440. SHRI IBRAHIM KALANIYA: Will the Minister of LABOUR be pleased to state:

(a) the year in which retrenchment compensation of the workers of the Krishna Kumar Spinning Mills of Mahuva in district Bhavnagar in Gujarat was fixed;

(b) the date fixed for disbursement of the compensation amount to these retrenched workers;

(c) the amount realised by the liquidator of the Mills while disposing of the assets of the Mills by tenders;

(d) the action taken by Government to pay compensation to the retrenched workers of the Mills; and

(e) what is the amount of retrenchment compensation together with accrued interest thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) to (e). Information is being collected and will be laid on the Table of the House after it is received.

Return of PaJt. Nationals from Nepal to Pakistan

1441. SHRI S. A. HASHMI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan has asked India to allow the Pak. nationals from Bangla Desh now stranded in Nepal to return to Pakistan through India; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) On 27 November, 1974 the Government of India received a message from the

Government of Pakistan requesting facilities for the transit of approximately 1000 Pakistan nationals currently in Nepal.

(b) Government of India have asked for some essential details regarding this proposal to enable it to take a decision in this matter.

Protest Day against Wage-freeze, Price Rise and Unemployment

1442. SHRI S. KUMAR AN: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that Trade Unions at their convention held in New Delhi on 24th November, 1974 have decided to observe January 15, 1975 as a protest day in the capital against wage-freeze, price rise and unemployment; and

(b) if so, what are the details thereof and what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) and (b). Press reports of such a convention have come to Government's notice.

Supply of Pig Iron and Haffd Coke to Foundries

1443. SHRI J. S. ANAND: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that the small foundries in Punjab have suffered a setback due to Government's new policy of distribution of pig iron and hard coke;

(b) if so, what are the details thereof: and what measures Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). Some representations have been